(6) Statement No. X-Hundred-Twentyseventh Session, 1983. [Plac-ed in Library. See No. LT-468|85.]

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- (7) Statement No. IX—Hundred-Twentyeighth Session 1983. [Placed in Library. See No. LT-469|85.]
- (8) Statement No. VI-Hundred-Twentyninth Session, 1981 [Placed in Library. See No. LT-470|85.]
 - (9) Statement No. V—Hundred-Thirtieth Session 1984 [Placed in Library. See No. LT-471|85.]
- (10) Statement No. IV—Hundred-Thirtyfirst Session, 1984. (Two Volumes) [Placed in Library. See No, LT-472)85]
- (11) Statement No. I-Hundred-Tiiirtysecond Session, 1985, [Placed in Library. See No. LT-473|85.]

Report of the Committee on Government Assurances

SHRI K. MOHANAN (Kerala): Sir, I beg to present the Twenty-seventh Report (in English and Hindi) of the Committee on Government Assurances.

SURESH KALMADI (Mah arashtra): On a point of order. Sir, the importance of the Rajya Sabha is being reduced systematically

MR. CHAIRMAN. It has been discussed with leaders. We will consider it. You please sit down.

SHRI DEBA PRASAD RAY (West Bengal): Sir, I have ^received this telegram from Jalpaiguri, West, Bengal..

MR. CHAIRMAN: You must come and meet me first; you cannot all of a sudden raise tt.

SHRI DEBA PRASAD RAY: Sir, it is a very serious matter.

MR. CHAIRMAN: Whatever it is.

SHRI DEBA PRASAD RAY: Judicial enquiry should have been instituted; four persons have been killed.

MR. CHAIRMAN: Caling attention now.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Recent unearthing of espionage activities by sonic persons and leakage of VugMy classified official documents from various sensitive Government Departments thereby endangering the Security of the State

श्री शकर सिंह वाघेला (गुजरात): सभापति महोदयं, मैं कुछ व्यक्तियों की जासुसी की व्यापक गतिविधियों का हाल में जो पता लगा है तथा विभिन्न महत्वपूर्ण सरकारी विभागों से परम गोपनीय सरकारी दस्ताबेजों का जो भेद खुल गया है और उसके परिणामस्वरूप देश की को जो खतरा पैदा हो गया है उसके बारे में तथा इस बारे में सरकार **क्षारा** उठाये गुंबे कदमों की छोर गृह मंत्री का ध्यान दिलाता हूं।

THE MINISTER OF HOME AFFAIRS (SHRI 9. B. CHAVAN): Sir. on January 18 this year the Prime Minister had made a statement in botti the Houses disclosing the existence of an espionage network involving leakage of sensitive and classified documents from certain offices and Ministries of the Government of India. In the course of the statement, the Prime Minister had also mentioned that certain persons holding sensitive positions in the Government were responsible for this leakage and passing on this information to unauthorised persons.